

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:516
ANSWERED ON:03.08.2011
CONTRACT BETWEEN IGI AND GMR
Patel Shri R.K. Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of terms and conditions of agreement signed between Delhi International Airport Ltd. (DIAL) and M/s GMR Group company;
- (b) the total amount of funds to be released to DIAL by GMR Group and the amount released so far;
- (c) the amount spent on upgradation, development and extension of Terminal-I and I-A till date;
- (d) whether the Government proposes to make maximum utilization of above terminals after total extension of Terminal 3;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) & (b): For restructuring of Indira Gandhi International Airport, Delhi through Joint Venture route, a consortium led by GMR was selected through open competitive bidding. A company by the name M/s Delhi International Airport Pvt. Ltd. (DIAL), a Joint Venture between the GMR led consortium (74%) and Airports Authority of India (26% of shares) was formed under Companies Act, 1956 for operation, management and development of IGI Airport, New Delhi. A Shareholders Agreement was entered into between DIAL, AAI and GMR led consortium Companies. Out of the total equity base of DIAL of Rs. 2450 crore, M/s GMR Infrastructure Ltd. has contributed an amount of Rs. 1323 crores.

(c): Expenditure of Rs. 560.38 crores has been incurred on upgradation, development and extension of Terminal-1 and 1-A till date.

(d) & (f): After commencement of flight operations from Terminal-3, terminals -1 and 1-A are being used for domestic operations by Indigo, Spicejet, Go Air and for general aviation.